National Company Law Tribunal

Allahabad Bench

CP NO. 53/2016, CAN034/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: Next Dave Ventures Put 1td.

SECTION OF THE COMPANIES ACT: U/S of the companies Act, 1956

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	habet Aganual	Advocate	Petitioners	Rebulage
<u>2.</u>	Arnab Banorji	Advocate	Respondent	Day)

Order dated 07.03.2017

CP NO 53/2016 M/S Next wave ventures Pvt. Ltd.

The parties are represented by their respective counsel. Shri Arnab Banerjee informs. The OL is not present today and report of RD is yet to be filed in present case. Therefore, further opportunity be granted. Mr. Rahul Agarwal pressed hard for passing appropriate order in scheme. However, haring in matter can't be proceed further without having RD report. Therefore, the matter is adjourned to 23.03.2017.

Shri H.P Chaturvedi (Member Judicial)

Dated 07.03.2017

National Company Law Tribunal

Allahabad Bench

CP NO. 54/2016, (A X8 35/2016,

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1. Rahul Agamul Advocate Petitiones Representation

2. Anarb Banery Advocate Respondent Abril

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